

**GOVERNMENT OF ASSAM
HEALTH & FAMILY WELFARE DEPARTMENT
DISPUR :: GUWAHATI-781006**

No.HLB.111/2020/348

Dated Dispur, the 20th August, 2020


ORDER

Whereas, a number of temporary workers i.e. cleaners etc. have been engaged for COVID-19 duty in different health institutions viz. medical colleges, district hospitals, model hospitals and temporary COVID Care Centers (CCC) in view of special nature of duty;

Whereas, the wages of such temporary workers in CCC, medical colleges, etc. engaged by district health societies under National Health Mission (NHM), Assam, is fixed at Rs.16,000/- per month in view of specialized duty;

Whereas, it is observed that the workers engaged by Hospital Management Society (HMS) of different hospitals performing similar COVID duties are receiving lower wages, while they are also engaged in COVID related work;

Now, therefore, in view of the similar nature of duties performed by both the aforesaid category of workers, Government in Health & Family Welfare Department has decided that the workers engaged under HMS and performing COVID related duties shall be eligible for wages of Rs.16,000/- per month during the time they are performing COVID related duties, which will be inclusive of their current amount of wages paid by the concerned HMS. The additional amount required to pay wages of Rs.16,000/- per month, to such workers shall be borne from fund to be provided by NHM to the respective HMS for this purpose. The workers will receive the enhanced remuneration with effect from the date of performing COVID related duties. However, persons are not performing COVID related duties will not be entitled for any such honorarium.



(Samir K. Sinha, IAS)

Principal Secretary to the Government of Assam
Health & Family Welfare Department

Dated Dispur, the 20th August, 2020

Memo No.HLB.111/2020/348-A

Copy to:

1. Chief Secretary, Assam.
2. Director General of Police, Assam.
3. Principal Secretary to Hon'ble Chief Minister, Assam.
4. Additional Chief Secretary, Home & Political and Social Welfare Departments.
5. Shri G P Singh, IPS, ADGP (L&O)
6. Shri Harmeet Singh, IPS, ADGP (S)
7. Commissioner & Secretary, Health & Family Welfare Department.
8. Special Secretary, Health & Family Welfare Department.
9. Chief Executive Officer, Assam State Disaster Management Authority.

10. Mission Director, National Health Mission, Assam.
11. All Deputy Commissioners / Sub-Divisional Officers (Civil).
12. All Superintendents of Police
13. Director of Medical Education/ Director of Health Services, Assam.
14. All Principals/ Superintendents, Medical College Hospital.
15. All Joint Directors of Health Services, Assam.
16. P.S. to Hon'ble Minister, Health &F.W. Department
17. P.S. to Hon'ble Minister of State, Health &F.W. Department
18. Any other concerned



Principal Secretary to Government of Assam
Health & Family Welfare Department